

personal information. Business Process Outsourcing firms are body corporates and thus are also covered under section 43A of the Information Technology Act, 2000.

(b) The cooperation between India and the U.S. in the area of cyber security is in the form of Memorandum of Understanding between Indian Computer Emergency Response Team (CERT-In) and the U.S. CERT. This MOU covers the aspect of exchange of information on prevalent cyber security policies and best practices.

(c) The provisions are adequate for data protection and data privacy in digital form.

(d) Does not arise.

Software and hardware of foreign telecom companies

1428. SHRI SANJAY RAUT:

SHRI GOVINDRAO ADIK:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government had decided to conduct testing and certification of software and hardware of all foreign telecom companies like Nokia, Siemens, Alcatel Lucent, Ericsson and Huawei of China, in order to help it develop protocols to check them for any security breach; and

(b) if so, the details of steps taken or proposed to be taken to develop protocols to check for any security breach by the foreign telecom vendors in the country?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) Yes Sir, to take care of national security concerns related to telecom network, Government has issued the amendment to various telecom licenses on 31.05.2011, wherein it is mandated that all network elements should be tested and certified as 'safe to connect' before inducting these into network.

(b) In this regard, Government has decided to establish a '**Center for Telecom Testing and Security Certification**' (TTSC) for development of the standards, procedures and test tools to test the telecom equipment of all vendors.

Use of clone numbers

†1429. SHRI KAPTAN SINGH SOLANKI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that clone numbers are being used in the country;

†Original notice of the question was received in Hindi.